

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
(IB)-418(ND)18

IA-471/2024, IA-3983/2020, CA-1297/2020

IN THE MATTER OF:

M/s. Alloys & Metals (India) ... Applicant

Versus

M/s. Hindustan Paper Corporation Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 24.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gaurav Rohilla

For the Respondent : Sr. Adv. Ritin Rai, Adv. Aabhas Kshetarpal, and
Adv. Neelaabh Bist, for R1 in CA-1297/2020

For the UPSIDA : Adv. Swapnil Gupta, Adv. Abhinav Mishra

For the Liquidator : Adv. Vivek Sibal, Adv. Rahul Sharma, Adv. Ayush
Bhatia, Adv. Shubham Shekhar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be Listed on 22.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)